

**GOVERNMENT OF INDIA  
NEW AND RENEWABLE ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:3825  
ANSWERED ON:19.03.2015  
REMOTE VILLAGE ELECTRIFICATION PROGRAMME  
Simha Shri Prathap

**Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:**

- (a) whether the Government has achieved the targets set under the Remote Village Electrification Programme (RVEP) in the country including Karnataka during the 11th and 12th Five Year Plan;
- (b) if so, the details thereof and if not, the reasons therefor and the manner in which short fall would be achieved;
- (c) the details of proposals received, approved and pending for approval of the Government under the programme so far, along with the time by which the pending proposals are likely to be approved; and
- (d) the details of the funds allocated/released for the purpose during the said period along with the mechanism, if any, to monitor the progress of RVEP?

**Answer**

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a)&(b): The scheme is based on proposal submitted by states for coverage of left out villages/hamlets from the RGGVY Scheme of Ministry of Power, therefore, no state-wise targets are set. However, based on tentative projection by states by that time (at the time of projection for 11th plan) coverage for 10,000 villages and hamlets were made for 11th plan. During the 11th Plan period, complete proposals for coverage of 6033 nos. of villages and hamlets were received from various State governments, which were sanctioned under the RVE Programme by the Ministry.

(c)&(d): The proposals received and approved by the Ministry are given in Annexure I. Apart from above, three proposals one each from Uttrakhand, Manipur and Assam have also been received for consideration. The State-wise funds released by the Ministry for this purpose during the said period are also given in Annexure-II. The remaining proposals may be approved by the Ministry subject to availability of funds. The monitoring of implementation of RVE projects is the responsibility of the respective state notified implementing agencies. Further, third party monitoring appointed by the concerned state notified implementing agency after completion of the project is mandatory for final closure of the project. After installation also it is the responsibility of the implementing agencies to ensure functionality of the systems.